

HIGH COURT OF DELHI AT NEW DELHI

No. 119 /Rules/DHC

Dated : 08/08/2024

CIRCULAR

Hon'ble the Acting Chief Justice, on the recommendations of the Hon'ble Information Technology Committee of this Court has been pleased to issue the following directions for information and compliance by all concerned :-

Henceforth wherever the applicant under "High Court of Delhi Rules for Video Conferencing for Courts 2021" uses the Video Conferencing facilities in this Court after office hours or on holidays for recording the evidence through video conferencing mode or for other purposes, the following expenses shall be borne by the advocates / litigant in the following manner :

"Officers be paid Rs. 5000/- upto five hours and beyond that Rs. 1000/- per hour, Officials Rs. 4000/- upto five hours and beyond that Rs. 500/- per hour and court attendant/contractual/outsourced person Rs. 3000/- upto five hours and beyond that Rs. 250/- per hour, as per the manpower requirement. Besides that, to and fro charges of Rs. 16/- per Km be also paid to all performing duties beyond office hours and during holidays. The concerned Court may exempt these charges in suitable cases."

These directions shall come into force with immediate effect.

BY ORDER OF THE COURT

(KANWAL JEET ARORA)
REGISTRAR GENERAL

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 47497 - 47492 /Rules/Gaz/2024 Dated 21 AUG 2024

Sub:-Circular No.119/Rules/DHC, Dated 08.08.2024.

Copy forwarded for information to:-

1. The AO(J)/Branch In-Charge, Admin-I,II,III, Filing Section, Computer Branch, General Branch, E-Sewa & Suvidha Kendra, ACJ Office, CMM Office, (Central), Library, Tis Hazari Courts, Delhi.
2. The PS/Reader to Ld. Pr. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
4. The Website Committee (English / Hindi), Tis Hazari Courts, Delhi.(for uploading).
5. The R&I Branch (Central) for uploading on LAYERS.

(SHEFALI BARNALA TANDON)

Addl. Sessions Judge (West)

Link Officer In-Charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi

Endst. No. 569 - 595 /Rules/DHC/2024

Dated: 08/08/2024

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
4. The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
5. The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
6. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
7. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
9. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
10. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
11. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
12. The Principal District & Sessions Judge-cum-Special Judge, CBI (PC Act), Rouse Avenue District Court Complex, New Delhi
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi
14. The Principal Secretary (Law, Justice & LA), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P.Estate, New Delhi.
15. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
16. The President/Secretary, Bar Association, Tis Hazari Courts/Patiala House Courts/ Karkardooma Courts/ Rohini Courts/Dwarka Courts/Saket Court Complex.
17. The Chairman/Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049
18. The Member Secretary, Delhi State Legal Service Authority, Rouse Avenue Court Complex, New Delhi with the request to forward a copy of the Notification/Practice Directions/Circular to the Secretaries of all the eleven District Legal Services Authorities.
19. The Secretary, Delhi High Court Legal Services Committee.
20. The Chairman, District Court Website Committee, Tis Hazari, Delhi for uploading the Notification/Practice Directions/Circular on the website of Delhi District Court.
21. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
22. All Registrars/OSDs/Joint Registrars (Judicial) with the request to bring the content of circular to the notice of the staff working under them.
23. Joint Registrar-cum-P.A. to Registrar General, Delhi High Court.
24. Joint Director (IT) with the request to upload the Notification on the Intranet of this Court.
25. Librarian, Delhi High Court.
26. Private Secretaries/Court Masters to Hon'ble Judges for kind perusal of Their Lordships.
27. Guard File.

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08-08-24

SYED ZISHAN ALI WARSI
JOINT REGISTRAR (JUDICIAL) (RULES)